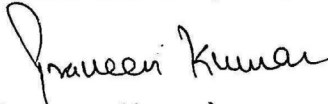


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI

ORDER

Sh. Girish Tiwari s/o Sh. Gopal Dutt Tiwari, Naib Nazir (EC 90029) is hereby directed to look after the work of Naib Nazir in the Court of Ms. Renu Chaudhary, MM (Mahila Court 01), and Ms. Arushi Parwal, MM (Mahila Court) 02, North-East District, Karkardooma Courts, Delhi, as and when Sh. Dinesh Gaur, Naib Nazir, posted in the Court of Ms. Renu Chaudhary, MM (Mahila Court 01), and Ms. Arushi Parwal, MM (Mahila Court) 02 happens to be on leave, along with the work already assigned to him, till further order.

**Note:-** Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

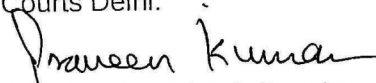
  
(Parveen Kumar)  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

No. 2325-2337 /P&T/Admn./NE/KKD/2023

Dated 03 APR 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-III, O/o District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. PRO/APRO, KKD Courts, Delhi.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.